

12.06 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF COMMERCE AND DEPART-
MENT OF SUPPLY FOR 1983-84

THE MINISTER OF COMMERCE
AND OF THE DEPARTMENT OF
SUPPLY (SHRI VISHWANATH
PRATAP SINGH): I beg to lay on the
Table:

(1) A copy of the Detailed Demands
for Grants (Hindi and English ver-
sions) of Ministry of Commerce for
1983-84. [Placed in Library. See No.
LT-6188/83].

(2) A copy of the Detailed Demands
for Grants (Hindi and English versions)
of Department of Supply for 1983-84.
[Placed in Library. See No. LT-6189/
83].

अध्यक्ष महोदय : आप तो बिना वजह
जिद कर रहे हैं। प्राइम मिनिस्टर ने तो
अभी कहा नहीं। इसके बाद और क्या
आप चाहते हैं क्लेरिफिकेटरी नोट ऐक्-
उर्नल अफेयर्स मिनिस्टर ने कहा है मुझे
कल देगे।

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South): Why do you
not ask the External Affairs Minister?
Why do you not ask the Minister (*In-
terruptions*).

MR. SPEAKER: Nothing is going on
record.

(*Interruptions*)*

MR. SPEAKER: This is unreasonable.

(*Interruptions*)*

MR. SPEAKER: Professor, you are
also becoming very unreasonable.

(*Interruptions*)*

अध्यक्ष महोदय : अगर होगा तो क्यों
नहीं करेगे ? वाजपेयी जी, इनके लिये
कोई नया कानून होगा क्या ? मैंने कब
इन्कार किया ?

I am not disagreeing with you.

श्री रामविलास पासवान (हाजीपुर):
अध्यक्ष जी, यह हमारा और आपका मामला
नहीं है बल्कि देश का प्रतिष्ठा का मामला
है।

अध्यक्ष महोदय : अकेले आप ही
सारा काम करेंगे ? हम भी तो इस देश
के वासी हैं। आप जो कुछ कर रहे हैं
वह उचित नहीं है।

It is very very bad.

(*Interruptions*)

SHRI INDRAJIT GUPTA (Basirhat):
Let him make a statement. But...
(*Interruptions*). But did he tell you that
he does not know what actually happen?

(*Interruptions*)

MR. SPEAKER: No, no.

(*Interruptions*)

अध्यक्ष महोदय : प्राइम मिनिस्टर ने
अभी यहां कहा है।

She has said it on the floor of the House.

(*Interruptions*)

SHRI INDRAJIT GUPTA: Because
the Minister is making a statement
tomorrow only, that means they do not
know what has really happened.

(*Interruptions*)*

MR. SPEAKER: She has already
denied it on the floor of the House.

DR. SUBRAMANIAM SWAMY: Yes,
Sir. At my intervention.

SHRI INDRAJIT GUPTA: They have
denied that he was summoned by the
Committee. But they did not deny that he
appeared before the Committee.

अध्यक्ष महोदय : वह सारा आ जायेग

SHRI INDRAJIT GUPTA: The two
are not the same thing.

अध्यक्ष महोदय : आप इतजार नहीं
करते हैं। मैं अकेला आदमी हूँ, आप
50 आदमी हैं।

श्री इन्द्रजीत गुप्ता : क्या उनको मालूम नहीं है ?

(Interruptions)

MR. SPEAKER: Shri H. K. L. Bhagat

(Interruptions)

AN HON. MEMBER: I must say that is equally wrong to appear before the Committee. (Interruptions)

ANNUAL REPORT, ANNUAL ACCOUNT AND REVIEW ON THE WORKING OF FILM AND TELEVISION INSTITUTE OF INDIA, PUNE FOR 1981-82 AND A STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SRI H. K. L. BAGAT): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune for the year 1981-82, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6190/83].

REVIEW ON AND ANNUAL REPORT OF BHARAT DYNAMICS LTD. HYDERABAD FOR 1981-82 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) un-

der sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1981-82.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6220/83]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): On behalf of Shri S. M. Krishna, I beg to lay on the Table:

(1) A copy of Notification No. S. O. 102 (E) (Hindi and English versions) published in Gazette of India dated the 9th February, 1983 regarding extension of period of take over of management of Messrs National Rubber Manufacturers Limited, Kalyani, beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act 1951:&—

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation Act, 1951 :-

(i) S. O. 83 (E) published in Gazette of India dated the 2nd February, 1983 regarding extension of period of takeover of management of Messrs Sri Ram Sugars and Industries Limited, Bobbili, beyond five years.

(ii) S. O. 103 (E) published in Gazette of India dated the 9th February, 1983 regarding extension of period of take over of management of Messrs Indore Textiles Limited Ujjain, beyond five years.

[Placed in Library. See No. LT-6220/83].